

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 229 of 2013

Dated : : 25th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) : Ms. Swagatika Sahoo
Counsel for the Respondent(s): Mr. Alok Shankar for R.13
Mr. Hari Mohan for NDMC

ORDER

Mr. Alok Shankar, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.13 and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 22.11.2013 after serving copy on the other side.

Mr. Hari Mohan, the representative of Respondent-NDMC is present.

Post the matter for hearing on **27.11.2013.**

(Rakesh Nath)
Technical Member
ts/ss

(Justice M. Karpaga Vinayagam)
Chairperson